

of Home Affairs, the State Government of Chhattisgarh has taken effective steps for vacating the educational institutions, school buildings and hostels occupied by the security forces by sanctioning of Rs. 27.50 crore for creation of necessary infrastructure for accommodation of police personals at these locations. The work is under progress. The State Government of Bihar has also provided alternate arrangements. Whenever CRPF is deployed in the state, the onus of providing suitable accommodation in the state where CRPF is deployed lies with the concerned State Government.

(b) As per the information received from Ministry of Home Affairs, 22 schools are occupied by CRPF, 1 by Sashastra Seema Bal (SSB) in Chhattisgarh and two schools by CRPF in the State of Bihar.

#### **Filling up of reserved posts for ST**

1377. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of posts meant for Scheduled Tribes of Grade-I, Grade-II, Grade-III and Grade-IV categories laying vacant in various public sectors companies of Government as on July, 2011;

(b) whether Government is willing to fill up those vacant posts through special drive for Scheduled Tribes Candidate; and

(c) if so, when Government will launch special drive to fill up the vacant posts meant for Scheduled Tribes Candidate?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) The recruitment to all below Board Level posts, including the posts reserved for STs in the Central Public Sector Enterprises (CPSEs) is done by the management of respective CPSEs, as per the policy on reservation in vogue. The Department of Public Enterprises has reported that this information is not being maintained by them.

(b) Department of Personnel and Training (DoPT) issued instructions to Ministries/ Departments to launch Special Recruitment Drive in the year 2004 and 2008. These instructions had been extended to the CPSEs also, to fill up all backlog vacancies reserved for SCs and STs in a time bound manner. Implementation of Special Recruitment Drive is to be monitored by the administrative Ministries/ Departments concerned with CPSEs. The National Scheduled Tribes Finance and Development Corporation (NSTFDC), PSE of this Ministry has reported that no post meant for STs is lying vacant.

(c) There are no posts meant for STs remaining vacant in NSTFDC. Hence no special drive is necessary at this stage.